

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.2193/94

NEW DELHI THIS THE 8th DAY OF DECEMBER, 1994.

HON'BLE MR JUSTICE S.K. DHAON, VICE CHAIRMAN (J)  
HON'BLE MR B.K. SINGH, MEMBER (A)

Shri P.V. Dutta,  
C/o B2/63, Safdarjang Enclave,  
New Delhi-110029 ...Applicant

(By Advocate: None )

Versus

1. UNION OF INDIA, THROUGH

Secretary,  
Ministry of Railways, New Delhi.

2. Chief Material Manager,  
Northern Railway,  
Headquarters Office, New Delhi.

3. Dy Controller of Stores,  
Northern Railway,  
General Stores, Shakurbasti,  
New Delhi ...Respondents

(By Advocate : None )

ORDER (ORAL)

**JUSTICE S.K. DHAON, VICE CHAIRMAN (J)**

This O.A. was filed by Shri J.P. Verghese. On 6.12.94, Shri Verghese made a statement that the applicant had engaged Shri P.T.S. Murthy as his counsel. We, therefore, directed the matter to be listed today (8.12.94) showing the name of Shri PTS Murthy as counsel for the applicant.

2. The list has been revised. No one has put in appearance on behalf of the applicant. This application is dismissed in default of appearance. We may also indicate that if and when a restoration is filed, Shri PTS Murthy will have to explain his absence.

*B.N.Dhundiyal*

(B.N. DHUNDIYAL)  
MEMBER (A)

*S.K.Dhaon*  
(S.K. DHAON)  
VICE CHAIRMAN (J)